

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

35

**IA 1285(MB)2024  
in C.P. (IB)/1129(MB)2021**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

State Bank Of India

Vs

Mrs. Aashima Khushalani

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Atishay Jain, Ld. Counsel for the Petitioner present.
2. List this matter for hearing on **27.08.2024**.

Sd/-  
**SANJIV DUTT**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)